

**IN THE HIGH COURT OF BOMBAY AT GOA****LD-VC-CW-124-2020****IN****WRIT PETITION NOS.703-2019 & 912-18**

Mr. Vinay Anant Verlekar & Anr. ... Petitioners  
*Versus*  
Narayan P. Mayekar ... Respondent

Mr. J. Godinho, Advocate for the Petitioners.

Mr. D. Pangam, Advocate General with Ms. Maria Correia, Additional Government Advocate for the Respondent.

**Coram:- M. S. SONAK &  
SMT. M. S. JAWALKAR, JJ.**

**Date:-6<sup>th</sup> August, 2020**

**P.C.**

Heard Mr. Godinho, learned counsel for the Petitioners.

2. Mr. Godinho states that the copy of this petition will be furnished to the office of the learned Advocate General today itself.

3. At our request, Mr. D. Pangam, learned Advocate General appears in the matter. The learned Advocate General states that he will look into this matter and see that the same can be sorted out or otherwise he will make his submissions on the next date.

4. According to us, this is a matter which should be sorted out

at the earliest.

5. Stand over to 11<sup>th</sup> August, 2020.

**SMT. M. S. JAWALKAR, J.**

**M. S. SONAK, J.**

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